

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/4871/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri V.K.Chandak,
District and Sessions Judge,
Golaghat, Assam.

Dated Guwahati the 5th October, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/9190 (E) dated 01.10.2021.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the station leave permission **from the night of 11.10.2021 till the morning of 25.10.2021, as prayed for.** Further, the Addl. District & Sessions Judge, Golaghat, in his absence the Addl. Sessions Judge cum Special Judge, POCSO, Golaghat, in his absence the Asstt. Sessions Judge, Golaghat, in her absence the Chief Judicial Magistrate, Golaghat, in his absence the Addl. Chief Judicial Magistrate, Golaghat and in their absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-42/1996(Pt.)/4872-A, dated 5.10.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

st/-
JT.REGISTRAR (VIGILANCE)